

MR. CHAIRMAN: The House is adjourned for ten minutes. When you calmdown. (*Interruptions*).

The House then adjourned at thirty-four minutes past eleven of the clock.

The House reassembled at forty-five minutes past eleven of the clock, Mr. Deputy Charirman in the Chair.

SHRI KALYAN ROY (West Bengal): You must allow to discuss Kashmir issue today.

SHRI PARVATHANENI UPENDRA: I have a submission to make... (*Interruptions*).

MR. DEPUTY CHAIRMAN: Let us take up questions first.

SHRI PARVATHANENI UPENDRA: We have given notice for calling attention motion... (*Interruptions*).

MR. DEPUTY CHAIRMAN: Just a minute please. Hear me first. May I request hon. Members to proceed with the Question Hour? We have already lost 45 minutes.

SHRI KALYAN ROY: And will the Members on the other side be standing?

MR. DEPUTY CHAIRMAN: No, they will not. Let us proceed with questions. After 12 we shall discuss all these matters.. (*Interruptions*).

SHRI PARVATHANENI UPENDRA: There is no decorum; you are not telling them to sit down... (*Interruptions*). Will you allow us to raise the Kashmir issue?

MR. DEPUTY CHAIRMAN: I will tell you what is to be done. Let us first take up the questions.

SHRI PARVATHANENI UPENDRA: If you say that the issue will

be taken up at 12, we have no objection. If you allow discussion at 12, we agree to it ... (*Interruptions*). We do not want to distrub the proceedings; but kindly tell us that it will be taken up at 12 o'clock (*Interruptions*).

MR. DEPUTY CHAIRMAN: Nothing will go on record... (*Interruptions*).

I have not allowed anybody. (*Interruptions*)

Nothing will go on record. (*Interruptions*)

MR. DEPUTY CHAIRMAN: Question Hour is over.

### WRITTEN ANSWERS TO QUESTIONS

#### Setting up of T. V. Stations in UP

\*1. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a new T.V. station every day has become the target of his Ministry; and

(b) if so, how many T.V. stations are likely to be set up in Uttar Pradesh under that Plan?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): (a) As part of phased commissioning of transmitters, one TV Transmitter is being commissioned every day with effect from 1-7-84.

(b) In addition to 8 TV Transmitters already operational, including 3 commissioned after 1-7-84; 15 TV Transmitters are scheduled to be commissioned in Uttar Pradesh before October, 1984. In all there will be

23 TV Transmitters in the State by the end of the current year.

### Computerised Telephone Directory

\*2. SHRIMATI USHA MALHOTRA:

DR. LOKESH CHANDRA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of cities in the country where computerised telephone directories are in operation; and

(b) by when Delhi will also have a computerised telephone directory?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V. N. GADGIL): (a) A statement is laid on the Table of the House.

(b) In Delhi Telephone District, telephone directories are being brought out through computerised process starting from the 1973 issue of the directory.

### Statement

The work of computerisation of telephone directories could comprise two parts—one, publication by computerised process and, second, computerisation of directory enquiry service, with the computerised information being utilised for publication of telephone directory.

English editions of telephone directories in the telephone districts of Bombay, Calcutta, Madras, Delhi, Bangalore, Ahmedabad and Hyderabad are being brought out through computerised process.

Computerised directory enquiry service is not yet in operation. This service '197' is being computerised at Lucknow and Hyderabad on experimental basis and this would also assist in publication of the telephone directory at these two stations.

Computerised telephone directory service would also be introduced in Bombay, Calcutta, Delhi and Madras with the installation of in-house computers at these four metropolitan stations.

### Royalty for Live Telecast of Cricket Test Matches

\*3. SHRI M. BASAVARAJU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government's attention has been drawn to the article published in the 'Illustrated Weekly of India' in its April 29—May 5, 1984 issue under the heading "No Royalty, No Cricket on T.V." to the effect that the Board of Control for Cricket in India was considering a proposal to charge substantial royalty from Door-darshan for live telecast of Test Matches; and

(b) whether Government have received any proposal from the Board of Control for Cricket in India in the matter and if so, what action has been taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): (a) Yes, Sir.

(b) No, Sir.

\*4. [Transferred to the 2nd August, 1984]

### Revamping the Indian Drugs and Pharmaceuticals Limited

\*5. SHRI BIJOY KRISHNA HANDIQUE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what measures Government have taken to revamp the Indian Drugs and Pharmaceuticals Limited (IDPL) so that it can reduce continuing losses and increase production;

(b) whether it is a fact that the sales of Indian Drugs and Pharmaceuticals limited do not match with